

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 28th January, 2019

TIME:10.30 hr.

LEARNED REGISTRAR, MR SUSHIL KUMAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADING				
1.	Original Application No. 04/2019(CZ)	Dipankar Mukherjee Vs State of MP & 4 Ors.	Ms. Kanupriya Tiwari, Adv.	
2.	Appeal No. 01/2019(CZ) (I.A.No.08/19)	Sunil Kumar Jain Vs Rajasthan State Environmental Assessment Authority & 6 Ors.	Mr. Sanjay Upadhyaya, Adv.	
3.	Appeal No. 02/2019(CZ) (I.A.No.09/19)	Mukesh Sethi Vs Rajasthan State Environmental Assessment Authority & 6 Ors.	Mr. Sanjay Upadhyaya, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in